

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

**TP 51-A/2016(CA 151 of 2014) with TP 51-B/2016(CA 152 of 2014) with TP
51/2016 (CP 116 of 2013)**

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL).

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2020**

Name of the Company: Mr Girish Virprasad Jetly & Ors
V/s
Sudama Chemtech Pvt Ltd & Ors

Section 397-398 of the Companies Act.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

CS, Mr. Keyur Shah with Advocate, Mr. Noopur K Dalal appeared on behalf of the Applicant.

Sr. Advocate, Mr. Navin Pahwa appeared on behalf of the Respondent.

Pleadings are complete.

List the matter for final hearing on 01.12.2020

Manorama
**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 20th day of October, 2020